

In the National Company Law Tribunal, Jaipur

Item No. 116

CP No. (IB)-303/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Shri Shailendra Bhandari

.....Applicant/Petitioners

VS.

Royal Buildsquare Pvt. Ltd.

.....Respondent

Order delivered on 19.03.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

In view of Government advisories, in respect of precaution and prevention with regard to novel Coronavirus (COVID-19), read with NCLT's notice dated 15.03.2020, the matter is adjourned to 17.04.2020.

Sd/-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**